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W.P.(CrI.)No. 98-101 OF 2001  
ITEM No.201

Court No. 6

SECTION X  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(CrI.) No. 98-101/2001

BISHARAT ALI RAJPUT & ORS.

Petitioner (s)

VERSUS

UNION OF INDIA & ORS.

Respondent (s)

( For Final Disposal )  
( With Office Report )  
With

W.P.(CrI.)No.126/2003,W.P.(CrI.)No.161-164/2001,CrI.A.No.680/2001

Date : 26/03/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL  
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s) Mr.Soli J.Sorabjee,AG  
Mr.Raju Ramachandran,ASG  
Mr.A.Mariarputham,Adv.  
Ms.Aruna Mathur,Adv.  
Ms.Sushma Suri,Adv.

Mr.Bhim singh,Adv.  
Mr.R.C.Kaushik,Adv.  
Mr.B.S. Billowria,Adv.  
Mr.D.K.Gupta,Adv.  
Mr.Rohit Pandey,Adv.  
Mr. Dinesh Kumar Garg,Adv.

Ms.Ranjana Narayan,AC

For Respondent (s) Ms. Sushma Suri,Adv.

Mr. Anis Suhrawardy,Adv.

Mr.Ravi P.Mehrotra,Adv.  
Mr.Arvind Verma,Adv.

Mr.Satish Vig,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Not taken up.

(USHA BHARDWAJ)

(MADHU SAXENA)

P.S. TO REGISTRAR

COURT MASTER